

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:340
ANSWERED ON:11.12.2009
MONITORING OF POWER PROJECTS
Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has urged the State Governments to strictly monitor the power projects to ensure the power generation targets, set for the Eleventh Five Year Plan;
- (b) if so, the details thereof;
- (c) whether several power projects are not able to utilize their installed capacity and the pending projects not likely to be completed as per schedule;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.340 TO BE ANSWERED IN THE LOK SABHA ON 11-12-2009 REGARDING MONITORING OF POWER PROJECTS.

(a) & (b): The electricity generation targets in the country are decided on year to year basis and not for the entire Five Year Plan. However, in the Conference of Power Ministers` held in November, 2009, it has been resolved that close monitoring of the projects particularly those identified as critical by Central Electricity Authority(CEA) will be ensured by the State Governments and all efforts will be made for timely commissioning of the projects.

(c) & (d): As per the information available, eight thermal power generating units and three nuclear power generating units in the Central Sector, forty-one thermal power generating units in State sector and four thermal power generating units in private sector have achieved the Plant Load Factor (PLF) below the national average during April, 2009 to November, 2009. The PLF of thermal and nuclear power plants depends on a number of factors such as vintage of the unit, forced and planned outages, availability of required quality and quantity of fuel etc. Utilization of hydro- electric generation units depends, primarily, on the availability of water/reservoir level.

Planning Commission has fixed a capacity addition target of 78,700 MW during the 11th Plan period. CEA in its latest assessment has estimated that a total capacity addition of 62,374 MW is likely to be commissioned with a high level of certainty during the 11th Plan. In addition, additional capacity of 12,590 MW may materialize on `best efforts basis` during the 11th Plan.

Major reasons for the delay in commissioning of power projects during the 11th Plan include delay in placement of orders, non-sequential supply of material for Main Plant and Balance of Plants (BoP), shortage of skilled manpower for erection and commissioning, contractual disputes and inadequate deployment of construction machinery.

(e): Some of the major steps taken/proposed to be taken by the Government to improve the PLF of thermal power stations in the country include adoption of better Operation & Maintenance (O&M) practices, renovation, modernization and life extension of old and inefficient generation units, rigorous monitoring of coal supply position and reducing the duration of planned maintenance in the thermal power stations.

Major steps taken by the Government to achieve the capacity addition target during the Eleventh Five Year Plan include close and comprehensive monitoring of power projects under construction, institution of a comprehensive award scheme for early completion of power projects and augmenting manufacturing capacity of Bharat Heavy Electricals Limited (BHEL).